

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 21st May, 2018

No.HC.VII-36/2018/ 2793 /A. In partial modification of this Registry's Notification No.HC.VII-36/2018/ 2733 /A dated 17.05.2018, Smti Garima Saikia, Copyist, Office of the Sub-Divisional Judicial Magistrate, Sonari, is transferred as Copyist in the Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Shovan Nag released from the said post with effect from 06.12.2017.

Smti Saikia will join at her new place of posting immediately.

N.B. Smti. Garima Saikia will not be entitled to claim TA and DA as the transfer is made on her request.)

By Order,
Sd/- M.K. Kalita,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-36/2018/ 2794-2806 /A.

Dated 21.05.2018

Copy to:-


1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
4. The District and Sessions Judge, Kamrup (M), Guwahati for information.
5. The Chief Judicial Magistrate, Sivasagar. He is requested to release Smti Garima Saikia in order to enable her to join at her new place of posting immediately.
6. The Chief Judicial Magistrate, Kamrup (M), Guwahati for information and necessary action.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
10. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website

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11. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
13. Smti Garima Saikia, Copyist, Office of the Sub-Divisional Judicial Magistrate (M), Sonari.


21/5/18
REGISTRAR (VIGILANCE)


21/5/18